

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
28-06-2024 AT 10:30 AM**

**CP (IB) No. 243/7/HDB/2021**

**AND**

**IA (IBC) (Plan) 12/2024 in CP (IB) No. 243/7/HDB/2021**

u/s. 7 of IBC, 2016

**IN THE MATTER OF:**

Arcom Medical Devices Private Limited

**...Financial Creditor**

**AND**

B & A Health Care Private Limited

**...Corporate Debtor**

**CORAM:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) (Plan) 12/2024**

Due to power grid network break down, the hearing could not be conducted.

**Orders deferred till 08.07.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**